317

at 3064 court complexes, including 458 unconnected court complex sites under e-Courts Project at a cost of ₹ 169.61 crores. BSNL has completed feasibility studies of all hitherto unconnected District and Subordinate Court complexes across the country.

Electrification of Tori-Lohardaga railway line

2840. SHRI DHIRAJ PRASAD SAHU: Will the Minister of RAILWAYS be pleased to state:

- (a) the details and the present status of ongoing/pending electrification of Tori-Lohardaga railway line in Jharkhand; and
- (b) the steps taken/being taken by the Railways to expedite the completion of the said projects?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) Tori- Lohardaga section is part of Ranchi-Lohardaga-Tori ongoing railway electrification project. Ranchi - Lohardaga section (68 route kilometre) has been commissioned on electric traction. The work of Lohardaga-Tori section (48 route kilometre) is progressing smoothly and being monitored for timely completion during 2018-19.

(b) The work is being monitored closely by Ministry of Railways and all efforts are being made to complete the project by providing adequate resources.

Unmanned railway crossings

2841. SHRI VINAY DINU TENDULKAR: Will the Minister of RAILWAYS be pleased to state:

- the number of unmanned railway crossings in the country, zone-wise;
- the number of road-railway crossings or level crossings without gates, zone-(b) wise;
 - the reasons behind the deaths at the level crossings; and
 - the measures taken by Government to prevent these deaths? (d)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) Zone-wise number of unmanned level crossings (UMLCs) as on 01.04.2018 is as follows:-

Sl. No. Zonal Railway		Number of unmanned level	
		crossings	
1.	Central Railway	109	
2.	Eastern Railway	0	
3.	East Central Railway	655	
4.	East Coast Railway	117	
5.	Northern Railway	610	
6.	North Central Railway	279	
7.	North Eastern Railway	629	
8.	Northeast Frontier Railway	318	
9.	North Western Railway	411	
10.	Southern Railway	270	
11.	South Central Railway	151	
12.	South Eastern Railway	149	
13.	South East Central Railway	204	
14.	South Western Railway	187	
15.	Western Railway	1703	
16.	West Central Railway	0	
	Total	5792	

- (c) The main reason behind the deaths at UMLCs is due to negligence of road vehicle driver/road users.
- (d) Indian Railways have taken the following proactive measures to ensure the safety of road users at UMLCs:-
 - (i) SMS-based campaigns to create awareness amongst users.
 - (ii) Social awareness campaigns to educate road users with the use of print and electronic media for observance of safe practices prescribed in Motor Vehicles Act and Indian Railways Act.
 - (iii) Public awareness campaigns at different places like villages, Gram Panchayat, weekly market, bus stands, schools and other public places.

- (iv) *Nukkad* Nataks organized at public places with theme "Safety at Level Crossings".
- (v) Drives to ensure availability of basic infrastructure at UMLCs including whistle boards, road warning boards, speed breakers, visibility etc. as per the laid down standards.
- (vi) Periodic inspection of such crossings by railway officials to ensure the above and for taking corrective actions, if any.
- (vii) Level crossing awareness week is organized each year by the Zonal Railways, which also includes the 'International Level Crossing Awareness Day (ILCAD)'.
- (viii) Joint awareness and safety campaigns are being done with RTO officials to ensure safety measures and observance of rules by road users to prevent accidents at unmanned level crossings.
- (ix) In addition, to ensure safety, all UMLCs on Broad Gauge have been provided with Gate Mitra to counsel/warn the road users for observance of sale practices while negotiating the UMLCs.

The unmanned level crossings (UMLCs) on Broad Gauge (BG) are targeted for elimination by March, 2020. However efforts are being made to eliminate all UMLCs on BG even earlier also.

Encroachment on railway land

 $\dagger 2842$. SHRI MOTILAL VORA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that more than 1900 hectares land of Railways across the country has been encroached upon by people;
- (b) if so, the steps taken by Government to obtain correct information regarding the encroached land; and
- (c) the steps taken by Railways, so far, for railway land encroachment free and the time by when the same would be achieved?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) to (c) As on 31.03.2018, out of 4.77 lakh hectare land available with Indian Railways, approximately 844.38 hectare (0.18%) land is under encroachment.

[†]Original notice of the question was received in Hindi.